

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3227
ANSWERED ON:18.03.2013
AMENDMENT IN APPRENTICES ACT
Meghwal Shri Arjun Ram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to amend the Apprentices Act, 1961;
- (b) if so, the details thereof;
- (c) the time by which the said act is likely to be amended; and
- (d) the details of the likely positive impact particularly on the technical sector due to the proposed amendment is the said Act?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (c) Various suggestions have been made to amend the provisions of the Apprentices Act, 1961 to improve quality of apprenticeship training, increase number of apprentices, include services sector for apprenticeship training, improve employability of apprentices, make the Act more facilitative than prescriptive, etc. Many rounds of consultations have been held with the concerned Ministries and Stakeholders.

A study has also been carried out in coordination with International Labour Organization and World Bank to get international perspective and best practices followed elsewhere. The amendments proposed are under consideration of the Government.

(d) The amendments are being carried out with an objective to increase the number of apprentices, improve quality of training and employability of apprentices.